

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1993
ANSWERED ON MONDAY, MARCH 13, 2023/PHALGUNA 22, 1944 (SAKA)
IMBALANCE IN CSR SPENDING**

QUESTION

1993. DR. G. RANJITH REDDY:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether there is stark imbalance in Corporate Social Responsibility (CSR) spending in the country between 2014-15 and 2020-21;**
- (b) if so, whether nearly 35% of CSR funds goes to just five States namely Maharashtra, Karnataka, Gujarat, Tamil Nadu and Andhra Pradesh as per data on CSR portal;**
- (c) whether twenty States and UTs share together just four per cent of CSR funds;**
- (d) if so, the reasons behind such imbalanced flow of CSR funds between States; and**
- (e) the manner in which the Government is planning to evenly distribute the CSR spending between all States and UTs?**

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) to (e): The broad framework for CSR has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in.

An analysis of CSR data during the period Financial Year (FY) 2014-15 to 2020-21 (Data upto 30.09.2022), reveals that around 33% of the total CSR spent by the companies is in the states of Maharashtra, Karnataka, Gujarat, Tamil Nadu and Andhra Pradesh. The CSR expenditure data for States/UTs is provided at Annexure.

Cond...2/

Further, the first proviso of Section 135 (5) of the Act provides that the company shall give preference to the local area and areas around it where it operates. In order to ensure an all India spread of CSR expenditure, the Ministry vide General Circular no. 14/2021 dated 25.08.2021 had clarified that the emphasis on local area is only directory and not mandatory in nature and companies need to balance local area preference with national priorities. However, under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR Committee. The Government does not issue any specific direction to the companies to spend in any particular geographical area or activity.

Annexure

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UN-STARRED QUESTION NO. 1993 FOR 13.03.2023

State/UT-wise CSR expenditure (In Rs. Crores)									
S. N.	States/UT	FY 2014-15	FY 2015-16	FY 2016-17	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21	Total
1	Andaman And Nicobar	0.29	0.55	0.63	0.73	0.82	1.29	2.86	7.16
2	Andhra Pradesh	414.28	1,276.73	743.68	575.07	665.97	710.12	715.81	5,101.67
3	Arunachal Pradesh	11.05	1.48	24.05	11.91	24.56	18.02	10.58	101.66
4	Assam	134.78	158.97	256.92	211.33	210.00	285.00	167.78	1,424.78
5	Bihar	36.69	123.80	100.62	106.17	137.57	110.48	79.30	694.62
6	Chandigarh	1.77	5.34	21.96	20.51	11.46	15.58	13.19	89.81
7	Chhattisgarh	161.30	239.72	84.66	176.70	149.35	269.68	307.83	1,389.25
8	Dadra And Nagar Haveli	4.41	12.03	7.37	6.98	13.48	18.34	21.98	84.59
9	Daman And Diu	20.05	2.39	2.63	20.23	6.25	9.53	5.25	66.34
10	Delhi	237.44	455.17	460.25	579.37	750.76	829.50	713.58	4,026.08
11	Goa	27.11	28.15	36.25	53.77	46.77	43.91	41.78	277.75
12	Gujarat	313.41	547.94	865.30	967.97	1,082.18	984.15	1,443.62	6,204.57
13	Haryana	187.41	373.44	386.17	363.43	378.11	536.57	542.45	2,767.58
14	Himachal Pradesh	10.95	52.20	22.83	69.23	78.79	78.61	105.01	417.61
15	Jammu And Kashmir	38.48	107.80	42.65	50.77	36.44	25.27	35.47	336.88
16	Jharkhand	79.44	116.93	95.49	109.23	109.80	155.21	210.27	876.38
17	Karnataka	403.47	771.59	875.41	1,145.42	1,252.23	1,448.08	1,265.05	7,161.25
18	Kerala	68.23	145.03	133.82	219.73	354.78	298.56	286.52	1,506.67
19	Lakshadweep	-	0.30	-	2.27	0.39	-	0.01	2.97
20	Madhya Pradesh	141.85	171.58	161.11	163.92	243.55	215.33	354.50	1,451.83
21	Maharashtra	1,445.92	2,026.91	2,414.80	2,797.53	3,147.66	3,348.82	3,426.31	18,607.95
22	Manipur	2.44	6.25	12.35	4.81	7.81	14.21	10.30	58.17
23	Meghalaya	3.53	5.59	9.75	11.18	16.54	17.65	12.46	76.70
24	Mizoram	1.03	1.07	0.08	1.28	0.11	0.25	0.97	4.79
25	Nagaland	1.11	0.96	0.53	1.81	2.12	5.10	3.57	15.20
26	Odisha	252.18	618.69	325.89	504.22	697.91	716.81	567.63	3,683.32
27	Puducherry	2.02	6.37	7.43	6.09	9.15	11.32	11.97	54.35
28	Punjab	55.61	69.14	75.05	112.36	166.85	188.52	137.29	804.82
29	Rajasthan	299.76	483.99	353.22	443.35	595.49	734.12	657.86	3,567.79
30	Sikkim	1.19	1.45	6.71	7.00	5.87	10.99	15.16	48.37
31	Tamil Nadu	539.64	588.22	547.94	669.65	877.08	1,072.02	1,145.67	5,440.22
32	Telangana	101.96	263.60	256.15	380.57	428.06	445.80	624.22	2,500.37
33	Tripura	1.33	1.39	1.25	1.88	23.06	9.40	9.29	47.60
34	Uttar Pradesh	148.90	416.99	321.23	435.21	521.32	577.91	870.13	3,291.69
35	Uttarakhand	74.79	73.12	102.37	85.79	172.31	124.70	155.43	788.50
36	West Bengal	194.86	412.14	275.68	338.32	382.23	422.95	464.65	2,490.82
37	NEC/ Not mentioned *	26.94	-	7.63	137.93	4.44	26.41	176.20	379.56
38	PAN India **	3,995.70	4,039.44	4,567.46	5,505.31	6,429.81	9,385.41	7,684.81	41,607.94
39	Contribution to Funds included in Schedule VII	624.61	910.74	787.22	799.18	1,155.86	1,789.15	3,417.89	9,484.66
	Grand Total (in Cr.)	10,065.93	14,517.21	14,394.55	17,098.20	20,196.95	24,954.78	25,714.65	1,26,942.27

(Data up to 30.09.2022) [Source: National CSR Data Portal]

*Companies did not specify the names of States where projects were undertaken

** Companies indicated more than one State where projects were undertaken.
